धिकारी ने उन व्यक्तियों की ोपनीय रिपोर्टी तथा सिफारिशों की जाँच करने के पश्चातृ ही इन व्यक्तियों का चयन गोपनोय रिपोर्टी के भाधार पर किया था।

†[THE MINISTER OF INDUSTRI-AL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d). As on the 1st April, 1967, there were five vacant posts of Accountants in the Company. During 1967-68, twelve more vacancies occurred and eight new posts were created. Of these, four vacancies were filled in May, 1967 by employees of the Company who qualified in the Accountants' Examination. Ten more vacancies were filled by deputation of Accountants from various offices of the Government of India as shown below:

S. N	o. Name						Name of parent office
	Shri A. Ramasubramaniar	n .					Accountant General,
2.	Shri G. Balasubramania		•				Maharashtra. Accountant General, Madras.
3.	Shri R.D. Sheorey	•	•	•	•		Accountante General, Posts and Telegraphs (Calcutta Branch)
4.	Shri L. Saraf			•			Do
5.	Shri T. Parthasarathy						Accountant General, Madras.
6.	Shri V. Mahadevan .						Do.
7.	Shri Ved Prakash .	•	•	•	•	•	Accountant General Posts and Telegraphs (Kapur- thala Branch)
8.	Shri Mec: 2 jii Singh .						Do.
9.	Shri T. Venkataraman	•	•	•	•	•	Accountant General, Posts and Teleoraphs (Nagpur Branch)
Io.	Shri S. Y. Bhide (For Box	mbay	Offic	e)	•	•	Accountant General, Maharashtra.

There is no Company employee waiting for promotion as Accountant after qualifying himself in the qualifying examination. The next examination is scheduled to be held in July, 1968 and vacancies have been reserved for being filled up by those who passed the examination.

The procedure adopted for the selection of Accountants was that the Accountants General themselves recommended the persons after considering their suitability and after ascertaining their willingness for deputation. The Confidential Reports and the recommendations were scrutinised by the Financial Adviser and Chief Accounts Officer of the Company who selected the persons on the basis of the assessment of the Confidential Reports.]

B. I. C. MANAGEMENT

233. SHRI M. P. BHARGAVA: SHRI A. G. KULKARNI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether inspection of accounts of British India Corporation Ltd. under Section 209(4) of the Companies Act has since been completed;
- (b) whether there have been any changes in the Board of Directors of the British India Corporation recently;
- (c) whether a new Managing Director has taken over; and

^{†[]} English translation.

(d) whether there is any proposal under Government's consideration to appoint a new Deputy Chairman?

[6 MAY 1968]

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The inspection has been completed.

- (b) and (c) Sarvashri R. L. Tantia, S. N. Bilgrami and Himmat Sinh have joined the Board of Directors of the company. Shri Tantia has taken over as the Managing Director of the company, but no formal application in the matter has yet been received by the Company Law Board.
- (d) No such proposal has been received by the Company Law Board.

विजली रहित रेलवे स्टेशन

234. श्री दत्तोपन्त ठेंग श्री: न्या रेन मंत्री यह अताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पिक्चम तथा दक्षिण रेलों पर कुछ एसे रेलवे स्टशन है जिन पर अभी तक बिजली नहीं है; और
- (ख) यदि हां, तो दक्षिण तथा पश्चिम रेलों पर उन रेलवे स्टेशनों की संख्या क्या है जिन पर ग्रभी तक जिजली नहीं है?

†[Unelectrified Railway Stations

234. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that some of the railway stations on the Western and the Southern Railways are still unelectrified; and
- (b) if so, the number of such railway stations on the Southern and Western Railways which are still unelectrified?]

रेन्न मंत्री (भी सी० एम० पुनाचा) : (क) जी हां

(ख) दक्षिण रेलवे में 227 ग्रौर पश्चिम रेलवे में 869 स्टेशनों पर ग्रभी विजली नहीं लगी है।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) 227 stations on Southern Railway and 869 stations on Western Railway are still unelectrified.]

रेलवे की जीप से शराब का बरामद किया जाना

235. श्री दत्तोपन्त ठेंगड़ी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान 4 अप्रैल, 1968 के दैनिक वीर अर्जुन में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि रेलवे मंत्रालय की एक जीप से 1020 बोतल शराब बरामद की गई थी; और
- (खा) यदि हां, तो क्या इस सम्बन्ध में कोई जांच की गई थी?

†[Wine seized from jeep belonging to Railways

235. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government's attention has been drawn to a news item published in 'Vir Arjun' dated the 4th April, 1968 to the effect that 1020 bottles of wine were seized from a jeep belonging to the Ministry of Railways; and
- (b) if so, whether any enquiry has been made in the matter?]

रे**ल मंत्री (श्री सी० एम० पुनाचा):** (क्र) जी हों।

^{†[]} English translation.